

③  
 CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.876/1991

New Delhi, this 20th day of April, 1995

Hon'ble Shri Justice S.C. Mathur, Chairman  
 + Hon'ble Shri P.T. Thiruvengadam, Member(A)

Shri Chandra Pal Singh  
 s/o Shri Mahabeer Singh  
 262/6A, Shivlok  
 Kankarkhéra, Meerut .. Applicant

(By Advocate R.P. Gautam - not present)

Versus

Union of India, through

1. The Secretary  
 Ministry of Defence (Finance)  
 New Delhi
2. The Controller General of Defence Accounts  
 West Block 5, R.K. Puram, New Delhi
3. The Controller of Defence Accounts (Hqrs.)  
 G Block, New Delhi .. Respondents

ORDER

Shri Justice S.C. Mathur

This case has been taken up in the revised call.  
 No one appeared for either side. The application, is  
 therefore, dismissed in default of appearance. There  
 shall be no order as to costs.

P.T. Thiruvengadam

(P.T. Thiruvengadam)  
 Member(A)  
 20.4.1995

S.C. Mathur

Chairman  
 20.4.1995

/tvg/